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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27-11-2018

PRESENT: Ch. MOHD SHARIEF TARIQ, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/58/2017
NAME OF THE PETITIONER(S) : H.S. RAMESH KUMAR SURANA & 1
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1	Aashish Jain Chennai Abhalax For Surana & Surana	Counsel for Respondents	Aashish
	Prabhat Bhat	Counsel Re Petitioner	Prabhat

ORDER

Counsel for both the parties are present. Pleadings are complete. Matter is posted for final submissions. **Put up on 19.12.2018.**


(S. VIJAYARAGHAVAN)
Member (Technical)


(CH. MOHD SHARIEF TARIQ)
Member (Judicial)